

DIVISION BENCH
COURT - I

O-221

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/285(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	MAGADH DEVELOPERS INDIA LIMITED VS REGISTRAR OF COMPANIES PATNA
UNDER SECTION	SEC 252 (3)

Appearances via video conference/physically

Mr.Rajesh Kumar Shaw, CS] For the Petitioner
Mr. Ravindra Kr. Agarwal,]

ORDER

1. Due to paucity of time, this matter could not be taken up for haring today.
2. Post this matter on **03.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)